

SPECIAL BENCH
COURT - I

O-222

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/3(KB)2021
IA(COMPANIES.ACT)/32(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18TH JULY 2024

IN THE MATTER OF	SANJEEV JHUNJHUNWALA VS IDEA VINTRADE PRIVATE LIMITED
UNDER SECTION	SEC. 213 SEC. 241(1) SEC. 242(4)

Appearances (via video conferencing/physically)

Mr. Rohit Kr. Keshri, Adv. : For Petitioner
Mr. Ankit Chaurasia, Adv.

Ms. Neha Somani, PCS : For R-6 & R-7

Ms. Swapna Choubey, Adv. : For Respondent

Mr. Ankur Singhi, Adv. : For Respondent No. 8
Ms. Riti Basu, Adv.
Mr. Ayant Shaw, Adv.

ORDER

1. Ld. Counsel/Authorized Representative for the parties present.
2. Post this matter on **29/08/2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**